In pursuance of DoPT’s OM No. 2/5/2020-EO (MM-I) dated 24.07.2020, selecting Shri Anand Kumar Jha, IRS (C&CE:2010) as Deputy Secretary in the Ministry of Petroleum and Natural Gas, Delhi, under the Central Staffing Scheme on deputation basis, his services are placed at the disposal of Ministry of Petroleum and Natural Gas on deputation basis for a period of 04 (four) years from the date of assumption of charge or until further orders, whichever is earlier.

(Kunwar Baiwant Rao)
Under Secretary to the Govt. of India
Tel No.23095520

Copy to:

1. The officer concerned.
2. Under Secretary, Ad.I Section, Department of Revenue, North Block, New Delhi with the request to relieve Shri Anand Kumar Jha, Joint Commissioner (Drawback) immediately to enable him to take up his new assignment with Ministry of Petroleum and Natural Gas.
3. The Secretary, of Ministry of Petroleum and Natural Gas, Shashtri Bhawan, New Delhi.
4. Shri Chhatra Mani, Under Secretary (MM-I), Department of Personnel & Training, North Block, New Delhi with reference to OM referred to above.
5. PS to FM/ MOS(R)/ FS/ Chairman (CBIC)/ All Members, CBIC/ SS(R)/ JS(R)/ JS (Admin./IC)/ Commr (Coord), CBIC/ DG(Vig.) & CVO, CBIC/ Dir. (Ad. V)/ DS (Hqrs.) Admn.
6. DG (HRM-I)/ ADG (HRM-II), DGHRD, Delhi.
7. Pr. CCA, AGCR Building, I.P. Estate, New Delhi/ Hindi Section.
8. The Manager Website, DG Systems, New Delhi for uploading it on website of CBIC.